

IN THE COURT OF PRL. SENIOR CIVIL JUDGE, NELAMANGALA

CAUSE LIST DATED: 19.06.2020

CIVIL CASES	
I Session <u>ARGUMENTS</u>	II Session <u>ARGUMENTS</u>
1. OS 1479/2009	1. RA 19/2018
2. OS 1581/2009	2. OS 705/2014
3. RA 1/2018	3. OS 289/2018
4. OS 409/2013	4. MA 27/2016
5. RA 43/2018	5. MA 17/2018
6. RA 31/2018	6. OS 79/2014
<u>HEARING</u>	7. OS 619/2016
7. OS 555/2012	8. OS 627/2014
8. OS 183/2014	9. OS 751/2014
9. OS 595/2013	10. OS 125/2013
10. OS 1563/2009	

Prl. Senior Civil Judge,
Nelamangala.

NOTE:-

1. All advocates are requested to strictly follow SOP dated 28.05.2020 issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF I ADDL. CIVIL JUDGE & JMFC,
NELAMANGALA
PO : CHINMAYEE.R.H,
CAUSE LIST DATED 19.06.2020**

Morning Session

Afternoon Session

Sl. No	Case No.	Stage	Sl. No.	Case No.	Stage
1.	O.S.208/2008	Arguments	11.	O.S.448/2010	Arguments
2.	O.S.400/2017	Arguments	12.	Misc.10/2011	Arguments
3.	O.S.500/2018	Arguments	13.	O.S.216/2015	Arguments
4.	O.S.430/2018	Arguments	14.	O.S.46/2014	Arguments
5.	O.S.150/2001	Hear	15.	O.S.346/2018	Arguments
6.	O.S.448/2016	Arguments	16.	O.S.264/2014	Arguments
7.	O.S.236/2007	Hear	17.	O.S.126/2014	Arguments
8.	O.S.252/2014	Hear	18.	O.S.304/2012	Arguments
9.	O.S.474/2018	Hear	19.	O.S.348/2017	Hear
10.	CC 1872/2020	Objection	20.	CC 175/2020	To furnish surety